

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2605

ANSWERED ON:28.08.2012

VISA ON ARRIVAL

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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the name of the countries to whom visa on arrival scheme has been extended;
- (b) whether these nations have also offered the same facilities to the Indians;
- (c) if not, the reasons therefor;
- (d) the criteria adopted by the Government for providing such facilities;
- (e) whether the Government has also proposed to extend this facility to more countries to make India a tourist hub; and
- (f) if so, the names of these countries?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) : The Government of India has permitted Tourist Visa on Arrival (TVoA) facility for the citizens of 11 countries viz. Japan, Singapore, Finland, Luxembourg, New Zealand, Cambodia, Laos, Vietnam, Philippines, Myanmar and Indonesia.
- (b) & (c): Four countries (Cambodia, Indonesia, Myanmar and Laos) out of above mentioned 11 countries are providing the Visa on Arrival facility to Indians. Such a facility is provided by different countries based on their national interests exercising sovereign rights.
- (d): The TVoA facility for nationals of the above mentioned countries has been introduced to promote tourism after extensive inter Ministerial consultation.
- (e) to (f): Proposal has been received for extension of TVoA to some more countries like Germany, France, Russia, Spain, Norway, Ukraine, Sweden, Kazakhstan, Brazil, South Africa, Thailand, Malaysia, Brunei, Mauritius and Malta. So far final decision has not been taken on extending Tourist Visa on Arrival facility to nationals of these countries.